

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 14 OF 2017,  
APPEAL NO. 49 OF 2017  
APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017**

**Dated: 12<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 14 OF 2017**

**In the matter of:**

**Rajasthan Textile Mills Association**

**.... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1

**APPEAL NO. 49 OF 2017**

**In the matter of:**

**Vedanta Limited**

**.... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1

**APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017**

**In the matter of:**

**M/s Lord Chloro Alkai Ltd. & Ors.**

**.... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **14.11.2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/mk*